

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 118

**IA No. 1123/2024
and
CP (IB) No. 157/Chd/Hry/2021**

IN THE MATTER OF:

SNJ Synthetics Ltd.

...Petitioner/ Operational Creditor

Vs.

Pepsico India Holdings Pvt. Ltd.

...Respondent/ Corporate Debtor

Under Section: 9 & 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 05.08.2024.

-sd-
Court Officer

July 11, 2024
SM